

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF Q-INDIA SUPPORT SERVICES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Q-INDIA SUPPORT SERVICES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	18/10/2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, MUMBAI UNDER THE COMPANIES ACT, 1956
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74110MH2005PTC156790
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	532/533, 5th Floor, Arun Chambers, Tardeo Road, Tardeo, Mumbai-400034
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	1ST DECEMBER, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	DEVESH A.PATHAK First Floor, 51, Udyognagar Society, Near Ayurvedic College, Outside Panigate, Vadodara-390019 EMAIL: maildeveshpathak@rediffmail.com TELEPHONE: 0265-2562175/58 REG. No.: IBBI/IPA-002/IP-N00234/2017-2018/10685
8.	LAST DATE FOR SUBMISSION OF CLAIMS	31ST DECEMBER, 2021

Notice is hereby given that M/s. Q-India Support Services Private Limited has commenced voluntary liquidation on 1st December, 2021.

The stakeholders of M/s. Q-India Support Services Private Limited are hereby called upon to submit a proof of their claims, on or before 31st December, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 02nd December, 2021
Place: Vadodara




Devesh A. Pathak
(Regd. Insolvency Professional)

Reg. No. IBBI/IPA-002/IP-N00234/2017-2018/10685